

THE HIGH COURT OF ORISSA, CUTTACK

No.XXXIV-03/2016-22(PF-II) 9766 / dated. 08 /07/2022

NOTICE FOR AWARD OF TENDER

It is notified to all the concerned that the Tender for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State, pertaining to e-Tender Notice No. XXXIV-03/2016-22 (PF-II)-4249, Dated. 11.03.2022 is hereby awarded to M/s ACCEL IT Services Ltd., Bhubaneswar.

The authorized representative of the firm is requested to report to High Court of Orissa within a week after receiving the Work order and to executive the Agreement with the Court for Comprehensive Annual Maintenance Contract (CAMC) of Computers, Servers and associated Peripherals installed in District & Subordinate Courts across the State at the earliest.

By order

Registrar (Judicial)